F. No. 5/1/2015-FB. I Ministry of Finance Department of Economic Affairs (Multilateral Institutions Division)

North Block, New Delhi Dated: February 25, 2015

Office Memorandum

Subject: Selection of an External Audit Committee Member.

The undersigned is directed to say that the Executive Director (ED) representing the constituencies of Bangladesh, Bhutan, India and Sri Lanka in IMF has informed that in terms of the By-Laws, the IMF has set up a three member External Audit Committee (EAC) consisting nationals of different members. The term of a member of EAC is three years. At least one of the members should be a national of one of the six members having the largest quota, currently represented by the USA. The term of one of the remaining two members is to expire after the conclusion of the Financial Year 2015 (financial year of the IMF is from May 1st – April 30th). New members to the EAC are appointed on regional rotation basis. The next region to represent EAC is Asia (including Australia and New Zealand). Therefore, qualified candidates in our constituent countries (Bangladesh, Bhutan, India and Sri Lanka) are eligible to apply for this position.

- 2. It has been also informed that the Chairperson of the Ad-hoc Selection Committee (ASC), which has been set up to select a new EAC candidate has requested ED (India) to assist her in identifying suitable candidates from our constituency. She has also made similar requests to other constituencies in the region. Copies of the ASC Memo and its Annexes (I. Member History by Region; II. Suggested Candidates Qualifications and Workload; and III. Professional Background of EAC Members FY 2007 FY 2014) are attached for further details. It has been indicated by ED that Mr. Kashi Memani, Chairman, E&Y from India has served in the EAC in the financial year 1999, 2000.
- 3. The Ministry of Corporate Affairs is requested to kindly make necessary arrangements to identify and let qualified candidates in India to apply to serve in the IMF EAC on urgent basis by sending their Resumes to the address given below:

Executive Director, OEDIN for Bangladesh, Bhutan, India & Sri Lanka Room HQ1-13-502, International Monetary Fund

700, 19th Street, Washington DC, 20431, USA

Phone: (office)+1-202-623-7436, Fax:+1-202-623-4961

Email: rsundararajan@imf.org

(Urmila) Deputy Director

Shri Amardeep Singh Bhatia

Joint Secretary Ministry of Corporate Affairs





To:

Mr. Mohan

February 4, 2015

From:

Chileshe Mpundu Kapwepwe aucaquepwe

Subject: Selection of an External Audit Committee Member

An ad hoc Audit Selection Committee (ASC) has been appointed by the Managing Director to select a new External Audit Committee (EAC) candidate. By way of background, Section 20(c) of the By-Laws requires that EAC members be nationals of different members of the Fund at the time of their appointment, and that at least one of the members of the EAC be a national of one of the six members having the largest quotas. This requirement is currently met by Ms. Barth (United States) for the FY 2015 – FY 2017 term. The other members of the EAC are Mr. Loeto (Botswana) and Mr. Ramos (Spain), whose term will expire shortly after the conclusion of the FY 2015 audit. Following the principle of regional rotation agreed by previous ASCs, the next region to be represented is Asia/Other, which was last represented in 2009.

The ASC would appreciate your assistance in identifying suitable candidates with the requisite experience and qualifications for participation in the EAC from the following countries in your constituency: Bangladesh, Bhutan, India, and Sri Lanka. I am sending a similar request to Messrs. Beblawi, Santoso, and Sterland to identify additional candidates from the Asia/Other region. A brief summary of the EAC's suggested candidate qualifications and an abstract of the professional background of current and former EAC members are included in Attachments II and III, respectively.

The appointment of the selected candidate will become effective November 1, 2015, and it is intended to continue the practice of selecting the new member early to allow for enhanced on-boarding to occur during the interim. I would be grateful if you could make available to me any résumés of qualified candidates by March 4, 2015. The ASC will meet thereafter to shortlist a few candidates for interviews based on the strength of their qualifications. Please contact Ms. Maria Manno (ext. 38175, mmanno@imf.org) if you have any questions regarding candidate qualifications or the selection process.

Attachments (3)

¹ Includes Australia and New Zealand.

² See Attachment I for a history of EAC representation by region.

cc: Messrs. Beblawi, Santoso, and Sterland.

Attachment I. External Audit Committee Member History by Region

	1	Western			Middle East /	Southeast	1		
FY	Africa	Hemisphere	Asia/Other 1	Europe	Central Asia	Asia	Six largest quotas	Year	Chair
2016	Botswana		TBD	agen was a			US		Botswana
2015	Botswana			Spain			US		Spain
2014	Botswana			Spain			China		China
2013				Spain	Lebanon	N. 7: 1 :-	China		Lebanon Phillipines
2012	 	 			Lebanon	Philippines	China	-	Germany
2011	-	Canada			Lebanon	Philippines Philippines	Germany		Canada
2010		Canada	New Zealand			гипорию	Germany		New Zealand
2008	-	Canada	New Zealand				Japan		Japan
2007	South Africa		New Zealand				Japan		South Africa
2006	South Africa			Finland			Japan .		Finland
2005	South Africa	3 2 2		Finland			France	2005	France
2004				Finland	Egypt		France	2004	Egypt
2003					Egypt	Singapore	France		Singapore
2002	1.0			_	Egypt	Singapore	Italy	2002	
2001		Chile				Singapore	Italy	2001	
2000		Chile	India				Italy	2000	
1999		Argentina	India				UK		Argentina
1998	Cote d'Ivoire	Argentina					UK		Cote d'Ivoire
1997	Cote d'Ivoire			Israel			US	1997	
1996	-		Fiji	Czech Republic			US	1996	
1995	Botswana		Fiji		0	TTL -21 1	Germany		Germany
1994		Delivie		ļ	Syria	Thailand	Gennany		Syrian Arab Rep. Syrian Arab Rep.
1993	Mouritin	Bolivia			Syria		Japan France		France
1992	Mauritius	Bolivia Trinidad & Tob	Augentia			-	France		France
-	Camanal	Iminada & 100	THE RESERVE THE PERSON NAMED IN COLUMN TWO				Saudi Arabia		Saudi Arabia
1990 1989	Senegal		Australia Myanmar	Belgium			Saudi Arabia		Myanmar
1988		Chile	Myanmar	Deigann			UK	1988	
1987	Malawi	Honduras	wiyaninai				UK		Málawi
1986	Malawi	Honding			Jordan		US	1986	
1985	Maiawi		Bangladesh	Greece	Jordan		US		Bangladesh
1984			Bangladesh	decec	Могоссо		Germany		Germany
1983	Kenya	Mexico	Dangmeetin				Germany		Mexico
1982	1	Mexico	New Zealand				Japan		New Zealand
1981			New Zealand		Saudi Arabia		France	1981	France
1980		Paraguay	Sri Lanka		1		France	1980	France
1979			Sri Lanka	Iceland			Canada	1979	Canada
1978		Panama			Tunisia .		Canada		Tunisia
1977		Uruguay			Tunisia		UK	1977	
1976		Ecuador				Indonesia	UK		Ecuador
1975	-	Ecuador		Luxembourg			US	1975	
1974	Ghana		Korea			a.	US		Ghana
1973	Ghana	NP.				Singapore	Germany		Germany
1972 1971	Ciama I	Nicaragua		Ireland			Germany / Canada		Canada Sierra Leone
1971	Sierra Leone			neiand		Malaysia	Japan France		France
1970	Ethiopia	Costa Rica				Malaysia	France		Ethiopia
1968	Ethiopia	Word RIGH		Spain			Canada		Canada
1967	- un pu	Venezuela				Philippines	Canada		Phillipines
1966	Nigeria					Philippines	UK	1966	UK
1965		El Salvador				Thailand	UK	1965	El Salvador
1964		El Salvador		Sweden			India	1964	India
1963		Argentina		Austria			India		Argentina
1962		Argentina		Finland			US	1962	
1961		1 - 4	Japan	Italy			US		Japan
1960		Peru	Japan				Germany		Germany
1959		Guatemala / Can	ada				Germany		Canada
1958		Canada		-	Iran		China		China
1957		Colombia	1	Denmark			China		Colombia
1956	-	Colombia	Australia		m. 1		France		Australia
1955		Ch-il-	Australia	10.43	Turkey		Germany	The second secon	Turkey
1954		Chile		N	Turkey		UK	1954	Cuba
1953		Cuba	Delsinen	Norway			UK		France
1952		Cuba	Pakistan	Dalaium			France	1952	India
1951 1950		Brazil		Belgium Netherlands			India India/UK	1951	TTV
				remenands	Y		US/UK	1949	
	1	1			LEVOL				
1949 1948	South Africa	Mexico			Egypt		US		Mexico

Hurke

Includes Australia and New Zealand
 The list of countries included in the group of members with the stylargest quotas has changed over time.

Attachment II - External Audit Committee Suggested Candidate Qualifications and Workload

- 1. **Professional Qualifications.** A candidate for the IMF External Audit Committee (EAC) should:
 - Have experience in the oversight of an external audit firm carrying out an audit of a large institution. Individuals with this experience would have served on the audit committees or similar governance committees of other large institutions or would have served in senior financial management positions in such institutions; and/or
 - Be familiar with International Financial Reporting Standards (the accounting standards applied by the Fund). Expertise is also required in external audit, internal audit, risk management, internal controls, governance issues, and the audit of information technology systems. The individual could be an academic or in public/private practice.
 - Not be affiliated with an institution that could present a conflict of interest in the EAC's oversight role. It will be at the discretion of the ASC to review all the facts and circumstances involved in a particular case to determine if a conflict of interest exists. Examples of such cases include:
 - o candidates currently employed by the Fund's external audit firm, PricewaterhouseCoopers (PwC);
 - o candidates currently employed as the auditor of a central bank of a debtor country subject to the Fund's safeguards policy;
 - o candidates currently employed as a central banker of a debtor country subject to the Fund's safeguards policy; and
 - o candidates previously employed by PwC and maintaining a financial relationship with the firm (e.g., pensioners).

2. Workload

• The EAC comprises three members, one of whom serves as EAC Chair. Appointments to the EAC are made for three-year terms on a staggered basis (one new member each year). The EAC meets in Washington, D.C. A preliminary visit (about 5 days) takes place in January/February to review and discuss the audit plan with the external audit firm, Fund staff and Executive Directors. A second visit (5 days) is made in June when the annual financial statement audit has been substantially completed by the external audit firm. The EAC typically returns for a third visit in July where the EAC Chair briefs the Executive Board on the outcome of the external audit and the EAC's work for the financial year. In addition, the EAC maintains regular contacts with Fund staff and the external audit firm, via teleconferences, throughout the year to discuss financial reporting, risk management, and control and audit-related developments in the Fund.

- The new EAC member spends several additional days at IMF headquarters for on boarding where the selected member receives background information on the IMF external audit process, the Fund financial structure and its internal audit and risk management. For FY2016, this on boarding is expected to take place during July 2015.
- The Fund pays standard travel and accommodation expenses/allowances for the EAC's visits to Washington, D.C. Each member of the EAC also receives an annual honorarium of \$25,000.

Attachment III - Professional Background of EAC Members FY2007 - FY2014

					1		
FY	EAC Member	Relevant	Audit	Senior Financial	Internal/	Related Experience	xperience
	(country) and	Experience	Committee	Position	External	Þ	
	Certification				Academia		
		-		-	-		
2015	Mary Barth (USA), Certified	About 40 years	None Stated	Former audit partner at Arthur Andersen	External Audit, Audit	Current prof Stanford Un	Current professor of Accounting at Stanford University, Graduate School of
	Public Accountant				Oversight,	Business, Pr	Business, President of the American
					Academia	Accounting	Accounting Association, former
					***************************************	International	Transfer and some member of the International Accounting Standards
						Board.	
2014	Daniel Loeto	Over 20 years	None Stated	Chief Accountant of the	External	Board mem	Board member of the Botswana
	(Botswana)			Bank of Botswana, the	Audit	Accountanc	Accountancy Oversight Authority.
	O.			central bank of Botswana	oversight	Former Boa	Former Board member of Botswana's
						Unified Rev	Unified Revenue Service, and a council
O CONTRACTOR OF THE PARTY OF TH						member of t	member of the Botswana Institute of
						Bankers.	
2013	Gonzalo Ramos	Over 20 years	Vice Chairman of	Secretary General of the	External	Executive D	Executive Director for Spain and
	(Spain)		the Audit	Public Interest Oversight	Audit	Mexico at the	Mexico at the European Bank for
			Committee of the	Board (PIOB) of the	oversight	Reconstruct	Reconstruction and Development
			European Bank	International Federation of		(EBRD) and	(EBRD) and a Director General for
			for Reconstruction	Accountants.		Internationa	International Finance at the Ministry of
			and Development			Economy and Finance	d Finance
2012	Jesse Wang	Over 25 years	None Stated	Executive Vice President	External	Assistant Cl	Assistant Chairman of the China
	(China)			and Chief Risk Officer of	Audit and	Securities R	Securities Regulatory Commission. Non
	Certified Public			China Investment	Academia.	Executive C	Executive Chair in charge of governance
				Corporation (CIC).		issues for tw	issues for two Chinese companies.
2011	Arfan Ayass	Over 30 years	Chairman, First	Retired Managing Partner of	Internal and	Auditing Ac	Auditing Advisor of Saudi Arabian
	(Lebanon)		National Bank	Ernst & Young' Saudi	External	Monetary Agency.	gency.
	Certified Public		S.A.L.; Member,	Arabia, where he was in	Audit and Academia		
	TIPO COLUMNIA DE LA COLUMNIA DEL COLUMNIA DE LA COLUMNIA DEL COLUMNIA DE LA COLUM		S.A.L.	commercial banks.			

		al on ite	harge	ors of tario	, ne
9	3 .	onverting ternation trds, and d corpora	unit in c	Governor ittee un and O	he Reser counting ormer ice of
vnorion		panies co	he audit	Board of Comm Canadiz	ager of t and's Ac ant and F at the off
A avont		t to com adaptat Reportin ontrol sy.	ector of t	ir of the Jaiversity	hief Man New Zeal Departme
Other Relevant Evnerience		Consultant to companies converting to Philippine adaptation of International Financial Reporting Standards, and on internal control systems and corporate governance.	Audit Director of the audit unit in charge of federal debt and financial policy.	Vice-Chair of the Board of Governors of Queen's University. Committee involvement in the Canadian and Ontario Institutes of Chartered Accountants	Former Chief Manager of the Reserve Bank of New Zealand's Accounting Services Department and Former Director of Audit at the office of
Internal /	External Audit or Academia	External Audit.	Internal Audit.	Internal and External Audit and Academia	Internal Audit and Academia.
Senior Financial Position		Retired Senior Partner of SGV&Co., a member practice of Ernst & Young Global.	Audit Director of Supreme Audit Institution.	Former Chairman and Chief Executive Officer of Pricewaterhouse Coopers (PwC). ¹	Head of Risk Assessment and Assurance for the Reserve Bank of New Zealand.
Senior F	. '	Retired S SGV&Co practice o Global. ¹	Audit Director of Audit Institution.	Executive Pricewate (PwC).1	Head of F Assurance Bank of P
Audit	Committee	Metropolitan Bank and Trust Company	None Stated	None Stated	None Stated
Relevant	Experience	Over 40 years	Over 20 years	Over 40 years	Over 40 years
EAC Member	(country) and Professional Certification	Amelia Cabal (Philippines), Certified Public Accountant	Ulrich Graf (Germany)	Thomas O'Neill (Canada), Chartered Accountant	Steve Anderson (New Zealand), Chartered Accountant
FY		2010	2009	2008	2007

...airit.